GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.525 TO BE ANSWERED ON 09.12.2022

FOSTER CARE CENTRES

525. SHRIMATI RAKSHA NIKHIL KHADSE: SHRI MANOJ KOTAK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the details of Government/private Foster Care Centres working across the country, State-wise;
- (b) the details of guidelines along with the implementation status thereof; and
- (c) the details of State Guardianship mechanism established by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): Foster Care as mentioned in section 44 of JJ Act 2015, and Rules thereof is an arrangement whereby a child is placed for the purpose of alternate care in the domestic environment of a family, usually on a short term or extended period of time, with unrelated family members for purpose of care and protection. While placing a child in Foster Care, preference shall be given to those families that share similar cultural, tribal and /or community connection. Foster Care shall include Group Foster Care whereby a group of unrelated children are placed with a foster family or under the care of Foster Care givers in a family like setting who may/may not be having their own biological children. Group Foster Care is defined as a family like care facility for children in need of care and protection who are without parental care.

Further, the Ministry is implementing a centrally sponsored scheme namely Mission Vatsalya Scheme to support to State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) in difficult circumstances. Under the scheme, a monthly grant of Rs.4000/- per child is provided for family based non-institutional care including Sponsorship or Foster Care or After Care. The Child Care Institutions (CCIs) established under the scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care and counselling.

Since the arrangement of foster care is for non-institutional care of children in need of Care and protection, there is no provision of Government/private Foster Care Centers under the Mission Vatsalya Scheme guidelines.